

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP No.27/2004
in
OA 215/2002

New Delhi this the 8th day of March, 2004

Hon'ble Shri Kuldip Singh, Member (J)
Hon'ble Shri S.A.Singh, Member (A)

(u)

In the matter of

1. Lakhan Singh S/O Sh.Sabha Chand
2. Vivek Bhatnagar S/O Sh.Jag Mohan Lal
3. Ramji Lal S/O Shri Khachera
4. Arjun Tyagi S/O S.Late Ram Avtar Tyagi
5. D.P.Sharma S/O Sh.Laxmi Narayan Sharma

(All are working as Pharmacist in Ordnance
Factory Hospital, Murad Nagar,
Distt. Ghaziabad (UP)

..Petitioners

(By Advocate Shri Yogesh Sharma)

VERSUS

Shri Subir Dutta,
Secretary,
Ministry of Defence, Govt. of India,
South Block, New Delhi.

..Respondents

(By Advocate Shri V.S.R. Krishna)

O R D E R (ORAL)

(Hon'ble Shri Kuldip Singh, Member (J)

Learned counsel for the petitioners submits that
since the respondents have given assurance confirming that
they have complied with the directions of the Tribunal's
order dated 11.3.2003 in OA 215/2002. In the
circumstances, he seeks permission to withdraw the CP.
Accordingly, CP 27/2004 is dismissed as withdrawn. Notice
is discharged.


(S.A. Singh)
Member (A)


(Kuldip Singh)
Member (J)

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